

Disability (PWD)) that attended private universities is 26,87,363 and the total number of students belonging to the reserved categories in affiliated and constituents colleges (both public and private colleges) of public universities are 1,58,31,141.

(d) The Policy envisions ensuring equitable access to quality education to all students, with a special emphasis on Socio-Economically Disadvantaged Groups (SEDGs) by earmarking suitable Government funds for the education of SEDGs, setting clear targets for higher Gross Enrollment Ratio (GER) for SEDGs, enhancing gender balance in admissions to HEIs, providing more financial assistance and scholarships to SEDGs in both public and private HEIs, conducting outreach programmes on higher education opportunities and scholarships among SEDGs etc.

1323. *The Question was cancelled.*

#### **Assistance to States/UTs under Mid-Day Meal Scheme**

1324. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of EDUCATION be pleased to state:

(a) the year-wise details of assistance provided to various States/UTs by Government under the Mid-Day Meal Scheme during the past three years;

(b) the criteria adopted for determining the Central assistance under the scheme and whether the said criteria is uniform for all the States/UTs; and

(c) if so, the details thereof and the monitoring mechanism adopted by Government to ensure funds utilisation as well as implementation of the scheme?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK'):

(a) The State and UT-wise details of assistance provided under Mid-Day Meal Scheme (MDMS) during the last 3 years are given in the Statement (*See* below).

(b) and (c) The sharing pattern of funds released under the scheme is as given below:—

States/UTs	Sharing Pattern between Centre and States/UTs
North Eastern Region (NER) States, Himalayan States of Uttarakhand, Himachal Pradesh and UT of Jammu and Kashmir	90:10
UTs without Legislature	100% Central Assistance
UTs with Legislature & other States	60:40

The Government has adopted an elaborate monitoring mechanism at Central, State and District levels to ensure funds utilization as well as implementation of the Scheme. At national level, an Empowered Committee, headed by Minister of Education and also a National level Steering-cum-Monitoring Committee (NSMC) as well as Programme Approval Board (PAB) monitor the scheme and suggest measures for its smooth and effective implementation.

At the State level, a State level Steering-cum-Monitoring Committee headed by the State Chief Secretary and, at the District Level, a District Level Committee under the Chairpersonship of the senior-most Member of Parliament of Lok Sabha from the district monitors the implementation of the scheme.

At local level Gram Panchayats/Gram Sabhas, members of Village Education Committees (VECs), Parent-Teacher Associations (PTAs) and the School Management Committees (SMCs) monitor the regularity and wholesomeness of the mid-day meal served to children, cleanliness in cooking and serving of the meal, timeliness in procurement of good quality ingredients, fuel, etc., implementation of variety in menu so as to make it attractive to children and ensuring social and gender equity on daily basis. In addition to directing States and UTs to carry out Social Audit, the Centre constitutes Joint Review Missions (JRMs) to review the scheme through field visits from time to time.

**Statement**

*Central Assistance provided during last 3 years under Mid-Day Meal Scheme*

		(₹ in lakhs)		
Sl. No.	State/UT	Central Assistance Allocated/ Released 2017-18	Central Assistance Allocated/ Released 2018-19	Central Assistance Allocated/ Released 2019-20
1	2	3	4	5
1.	Andhra Pradesh	25713.85	25748.17	28563.77
2.	Arunachal Pradesh	2551.75	2506.03	2367.90
3.	Assam	52903.47	51982.21	55325.82

1	2	3	4	5
4.	Bihar	97871.58	112448.94	109313.34
5.	Chhattisgarh	27683.33	32085.98	25489.23
6.	Goa	1230.93	1309.07	1276.05
7.	Gujarat	40429.86	42351.63	39287.11
8.	Haryana	9953.83	13218.95	10889.91
9.	Himachal Pradesh	8684.1	8021.30	7557.54
10.	Jammu and Kashmir	6328.69	10665.80	2666.45
11.	Jharkhand	30332.59	33242.99	32310.90
12.	Karnataka	44788.57	40707.67	52056.79
13.	Kerala	32978.36	19856.63	19962.41
14.	Madhya Pradesh	58098.87	56191.95	50407.62
15.	Maharashtra	80310.7	98185.46	99468.82
16.	Manipur	2479.76	2050.81	2192.30
17.	Meghalaya	6486.73	7734.39	7835.83
18.	Mizoram	2018.32	1889.23	2047.93
19.	Nagaland	1776.42	2861.95	2279.38
20.	Odisha	41927.41	39556.93	40358.68
21.	Punjab	14330.59	15249.99	13855.77
22.	Rajasthan	41107.05	42043.30	47252.76
23.	Sikkim	881.12	881.15	817.45
24.	Tamil Nadu	42506.34	42054.58	43121.49
25.	Telangana	15494.76	15757.34	18821.14
26.	Tripura	5119.04	5339.03	5598.51
27.	Uttarakhand	9714.2	9478.27	10273.31
28.	Uttar Pradesh	100475.08	112771.60	118201.96

1	2	3	4	5
29.	West Bengal	97146.3	91710.01	107102.66
30.	Andaman and Nicobar Islands	388.65	584.78	754.85
31.	Chandigarh	669.35	1062.83	884.26
32.	Dadra and Nagar Haveli	538.44	933.22	572.89
33.	Daman and Diu	332.16	304.07	258.31
34.	Delhi	5294.99	9808.38	10319.99
35.	Lakshadweep	118.41	124.63	98.93
36.	Ladakh			122.35
37.	Puducherry	402.48	515.51	290.01
TOTAL		909068	951235	970004

**Appointment and promotion of SCs/STs and OBCs in  
Central University, Kalaburgi**

1325. SHRI MALLIKARJUN KHARGE: Will the Minister of EDUCATION be pleased to state:

(a) whether Central University of Karnataka in Kalaburagi has maintained and implemented a roster system for SCs/STs/OBCs and other sections which are entitled for their appointment/promotion, etc.;

(b) whether there is any backlog vacancy to be filled up both for regular appointments and also for promotions in Central University of Karnataka, Kalaburagi;

(c) details of action taken by the Central University of Karnataka Kalaburagi in this regard;

(d) total number of teaching and non-teaching staff, department-wise, working in Central University of Karnataka, Kalaburagi; and

(e) whether the Central University of Karnataka, Kalaburagi is having required staff for smooth running of the university, if not, the measures taken so far?